

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 1 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2020**

Name of the Company: Solitaire Industrial Infrastructure Pvt Ltd

Section: Section 66 of Co.Act, 2013

ORDER

Learned Counsel Mr. Ravi Pahwa appeared Petitioner.

He seeks time to make submissions.

Matter to appear for further consideration on 25.11.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 28th day of September, 2020

PC

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**